

12.38 hrs.

CONVICTION OF MEMBER

(Shri Jageshwar Yadav)

MR. SPEAKER: Hon. Members, I have to inform the House that I have received the following telegram, dated the 29th August, 1970, from the Additional Sub-Divisional Magistrate, Lakhimpur, District Kheri:

"Shri Jageshwar Yadav, Member, Lok Sabha, presently lodged in District Jail, Kheri, was tried under Section 188, Indian Penal Code, for violating orders promulgated under Section 144, Criminal Procedure Code, and sentenced to simple imprisonment for three days by me on the 29th August, 1970."

SHRI S. M. BANERJEE (Kanpur): What about release of Members to enable them to vote tomorrow, Sir?

MR. SPEAKER: That is between you and Government and not for me.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

FIFTEENTH REPORT

SHRI G. C. NAIK (Keonjhar): I beg to present the Fifteenth Report of the Committee on Absence of Members from the Sittings of the House.

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1968-69

THE MINISTER OF RAILWAYS (SHRI NANDA): I beg to present a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 1968-69.

CORRECTION OF ANSWER TO S. Q. No. 6 *re* SEARCH OF BAGGAGE OF OFFICERS ACCOMPANYING PRESIDENT BY CUSTOMS AUTHORITIES AT PALAM

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): In reply to Part (c) of the above mentioned question, a list of

the names of the officers of President's party who brought baggage in excess of free allowance, was given in Annexure-I to the answer. Due to an error, the name of Shri Sita Ram was included in the list. On verification of the original records available with Airport Customs it has been found that Shri Sita Ram did not bring any baggage in excess of the permissible free allowance and no duty was charged from him. The entry at S. No. 5 relating to Shri Sita Ram at Annexure-A I may accordingly be deleted. The pain that may have been caused to Shri Sita Ram is regretted.

STATEMENT *re* INDIAN AIRLINES FOKKER FRIENDSHIP AIRCRAFT MISSING SINCE TAKE OFF FROM SILCHAR ON 29-8-1970.

MR. SPEAKER: Dr. Karan Singh.

SHRI DHIRESWAR KALITA (Gauhati): On a point of order, Sir. On Saturday the missing of the plane took place and the House was sitting on that day upto 9.

SOME HON MEMBERS: Not 9.

SHRI DHIRESWAR KALITA: The Minister failed to announce in this House about this happening. This is the sixth time an incident regarding Fokker Friendship has taken place.

MR. SPEAKER: There is not going to be a debate. You rose on a point of order.

SHRI DHIRESWAR KALITA: It has been established that the plane lost its airworthiness. So these Fokker Friendship planes should be withdrawn from the service of Indian Airlines immediately.

MR. SPEAKER: You were not in it.

SHRI DHIRESWAR KALITA: We might be.

MR. SPEAKER: Thank God, you were not there.

SHRI HEM BARUA (Mangaldai): There was a contradictory news report in the AIR about this tragedy. One of my classmates was involved in it. His name is Dr. J. K. Barua. Whatever that might be, Sir why